

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

R.O.C.NO. 9/2019-RC

DATED: 7-4-2022

NOTIFICATION

The High Court for the State of Telangana had issued Notification No. 9/2019, dated 31-7-2019 inviting applications through online for direct recruitment to the posts of Office Subordinates under the Telangana Judicial Ministerial Service, and the candidates were subjected to the computer based examination, and viva-voce (oral interview).

Later, the High Court duly following the relevant rules and procedure, hereby declares the provisional selection of the candidates bearing the following hall-ticket numbers for appointment to the post of Office Subordinates District/Unit wise:

Name of the unit: Warangal

922101986	922105058	922105175	922105192	922105376	922105424
922105452	922105457	922105461	922105499	922105566	922105574
922105593	922105730	922105928	922106023	922109091	922111799
922112109	922112968	922113028	922113075	922113108	922113261
922113306	922113332	922113350	922113409	922113416	922113417
922113443	922113481	922113504	922113522	922113544	922113629
922113637	922113644	922113716	922113722	922113750	922113817
922113902	922113988	--	--	--	--

NOTE:

1. The candidates with the aforementioned said Hall Ticket Numbers shall be eligible for appointment to the service by direct recruitment unless he/she satisfies the following conditions, viz.,
 - a) that he/she is of sound health, active habits, and free from any bodily defects or infirmities rendering him/her unfit for the service.
 - b) That his/her character and antecedents are such as to qualify him/her to such service.
2. All rights are reserved with the appointing authority to cancel the selection for appointment to the post at any stage, if any information furnished by the candidates found to be false at any later stage, and the candidates are liable for prosecution for furnishing such false information.

3. If the candidate furnishes wrong information with regard to category and caste, they shall not have any right subsequently for selection in that particular category, caste, etc., and in that aspect the appointing authority is not responsible for the lapse on the part of the candidate.

A handwritten signature in blue ink, appearing to be 'S. J. (M) 02', is written over the printed text.

**REGISTRAR GENERAL,
F.A.C. REGISTRAR (RECRUITMENT)**